

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 1st November, 2018

No.HC.VII-167 (Pt.-IV)/2014/6201/A.### Hon'ble the High Court has been pleased to nominate the following Central Project Coordinators (CPC) to participate in a training programme, on the recent applications developed and launched by the eCommittee, scheduled to be held **on 10 – 11 November, 2018 in the Delhi Judicial Academy, New Delhi**

| Sl. No. | Name | Designation |
|---------|------------------------|---|
| 1. | Shri Neiko Kanuo | Registrar, Gauhati High Court, Kohima Bench, Kohima (Nagaland) |
| 2. | Shri Nani Grayu | Registrar, Gauhati High Court, Itanagar Bench, Naharlagun (Arunachal Pradesh) |
| 3. | Shri Liansangzuala | Addl. District and Sessions Judge, Aizawl (Mizoram) |
| 4. | Shri Bhupen Kumar Nath | Joint Registrar (PM&P), Gauhati High Court, Guwahati (Assam) |

Further, the following District System Administrators (DSA) are also nominated to attend the aforesaid programme-

| Sl. No. | Name | Designation |
|---------|--------------------------|--|
| 1. | Shri Utpal Kalita | LDA, O/O the District & Sessions Judge, Sonitpur, Tezpur (Assam) |
| 2. | Mr. Nilo Kheka S. Chishi | Bench Asstt, O/o the District & Sessions Judge, Kohima (Nagaland) |
| 3. | Mr. Dennis Lalrinliana | Bench Clerk III, Judicial Court, Kolasib (Mizoram) |
| 4. | Shri Ashok Kumar Nath | Sheristadar, O/o the District & Sessions Judge, East Sessions Division, Tezu (Arunachal Pradesh) |

The Officers & Staff are to attend the programme accordingly.

The nominated participants will be entitled to TA & DA as admissible under the Rules.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-IV)/2014/6202 - 6228/A dated 01.11.2018

Copy forwarded for information and necessary action to:

1. The Director, Delhi Judicial Academy, New Delhi.
2. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar
6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.

7. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officer is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

8. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
9. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun. *He / she is requested to inform the nominated officer(s) / staff of his / her respective State accordingly.*
11. The District & Sessions Judge, Sonitpur, Tezpur. He / she is requested to inform the nominated staff of his / her District accordingly.
12. The Principal District & Sessions Judge, Kohima. He / she is requested to inform the nominated staff of his / her District accordingly.
13. The District & Sessions Judge, Aizawl. He / she is requested to inform the nominated officer & staff of his / her District accordingly.
14. The District and Sessions Judge, East Sessions Division, Tezu. He / she is requested to inform the nominated staff of his / her District accordingly.
15. Shri A. Ramesh Babu, Member (Human Resources), eCommittee, Supreme Court of India.
16. Shri Neiko Kanuo, Registrar, Gauhati High Court, Kohima Bench, Kohima
17. Shri Nani Grayu, Registrar, Gauhati High Court, Itanagar Bench, Naharlagun
18. Shri Liansangzuala, Addl. District and Sessions Judge, Aizawl
19. Shri Bhupen Kumar Nath, Joint Registrar (PM&P), Gauhati High Court, Guwahati
20. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
21. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
22. CA to the Registrar General, Gauhati High Court, Guwahati.
23. Shri Utpal Kalita, LDA, O/O the District & Sessions Judge, Sonitpur, Tezpur, Assam
24. Mr. Nilo Kheka S. Chishi, Bench Asstt, O/o the District & Sessions Judge, Kohima, Nagaland
25. Mr. Dennis Lalrinliana, Bench Clerk III, Judicial Court, Kolasib
26. Shri Ashok Kumar Nath, Sheristadar, O/o the District & Sessions Judge, East Sessions Division, Tezu, Arunachal Pradesh.

It is for information of the nominated participants that their boarding and lodging will be provided at the Delhi Judicial Academy. They are requested to send their travel itinerary to the CPC, Gauhati High Court, Guwahati (cpc-asm@ajj.gov.in) immediately.

27. Office file.


Registrar (Judicial)